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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/2018/182/A

Dated:11.01.2021

From: Shri. Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court, Guwahati.

To: The Accountant General (A & E), Assam,
Maidamgaon, Beltoal,
Guwahati-781029

Sub: Assured Career Progression (ACP) and Functional Scale to the Officers of Assam Judicial Service.

Sir/Madam,

With reference to the subject cited above, I am directed to inform you that the following 09 (Nine) Officers in Grade-II of the Assam Judicial Service, have been granted the benefit of 1st Stage Assured Career Progression (ACP) and Functional Scale:-

OFFICERS IN GRADE-II OF THE ASSAM JUDICIAL SERVICE, WHO ARE GRANTED 1ST ACP AND FUNCTIONAL SCALE IN GRADE-II

Sl. No.	Name of Officers	Date of Joining in Grade-II	Date of entitlement of 1st ACP
1.	Shri Abdul Mazid Md. Mahiuddin, Chief Judicial Magistrate, Baksa, Mushalpur	09.01.2015	09.01.2020
2.	Smti. Monmee Sarma, Chief Judicial Magistrate, Kamrup, Amingaon	04.02.2015	04.02.2020
3.	Shri Rupak Rajak, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar	08.01.2015	08.01.2020
4.	Smti. Jyotshna Das, Chief Judicial Magistrate, Nagaon	09.01.2015	09.01.2020
5.	Smti Rani Boro, Secretary, District Legal Services Authority, Dibrugarh	09.04.2015	09.04.2020
6.	Smti Dimple Boro, Chief Judicial Magistrate, Dhubri	26.03.2015	26.03.2020
7.	Shri Vijay Kumar Singh, Chief Judicial Magistrate, Darrang, Mangaldoi	02.03.2015	02.03.2020

8.	Shri Shakti Sharma, Civil Judge & Asstt. Sess. Judge, No.3, Kamrup (M), Guwahati	16.02.2015	16.02.2020
9.	Smti Mili Hussain, Counsellor, Family Court, Cachar, Silchar	10.04.2015	10.04.2020

Therefore as directed, you are requested to initiate appropriate steps for issuance of necessary pay slips granting Assured Career Progression (ACP) and Functional Scale to the above-named Judicial Officers.

The matter may please be treated as **MOST URGENT.**

Yours' faithfully,

Dr. Gautam Baruah

REGISTRAR (VIGILANCE)

Memo No. HC.VII-12/2018/183/A dtd. 11.01.2021

Copy to:

1. ✓ The LR cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. ✓ The Project Manager, Gauhati High Court, Guwahati with a request to upload this letter in the Gauhati High Court website.

REGISTRAR (VIGILANCE)